GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 1248
ANSWERED ON 09.02.2021

E-GOVERNANCE OF PANCHAYATS

1248. SHRI HIBI EDEN:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether there is any immediate requirement of implementing e-Governance in Panchayats to transform them into transparent, responsible and effective institutions of self-governance, if so, the response of Government thereto;

(b) the details of other corrective steps taken by the Government to strengthen the Panchayati Raj Institutions during last three years;

(c) whether the Government is aware of the fact the transformative technologies, if implemented rightly, can help governance become cost effective, participatory, and citizen-centric, while at the same time empowering the poor; and

(d) if so, the details thereof?

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ANSWER

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THE MINISTER OF PANCHAYATI RAJ
(SHRI NARENDRA SINGH TOMAR)

(a) With aim to transform Panchayati Raj Institutions (PRIs), Government is implementing e-Panchayat Mission Mode Project (MMP) under Digital India Programme to make them more transparent, accountable and effective organs of local self-governing institutions. Further, eGramSwaraj (egramswaraj.gov.in), a Simplified Work Based Accounting Application for Panchayati Raj has been developed amalgamating functionalities of planning, monitoring, accounting and online payments.

(b)   MoPR has been taking several other steps for strengthening and development of the PRIs in States and Union Territories covered under Part IX of the Constitution through financial and technical assistance under the schemes and programmes of the Government and issuing advisories from time to time. The various measures taken include incentivizing good performing Panchayats, providing financial and technical assistance for capacity building of Panchayats to enable them to

perform devolved functions effectively and efficiently, strengthening systems of budgeting, accounting and auditing and assisting States in preparation of participatory Gram Panchayat Development Plans by the Panchayats.

(c)to (d) Government constantly strives to strengthen governance capabilities of PRIs by leveraging digital technology for providing cost effective, participatory, citizen-centric services and enhancing end-to-end experience of public services provided by both Government and Non-Government entities. Initiatives undertaken by the Government to strengthen the PRIs during last three years include introduction of eGramSwaraj, GramManchitra and AuditOnlinetools respectively for work based accounting, spatial planning and audit in Panchayats.

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